BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 38/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017

Name of the Company:

Acme Specialities

V/s.

Entire Ceramics Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. HARMISH K.SHAH

*

Respondant

2. WASIF. S. KAORI ADV

DETIDONER

ORDER

Learned Advocate Mr. Wasif S. Kadri present for operational creditor/ Applicant. Learned Advocate Mr. Harmish Shah present for Respondent.

Objections filed by Respondent Counsel on 19.07.2017 in Registry.

Written arguments filed by Learned Counsel for Applicant.

Heard arguments of Learned Counsel for Applicant and Learned Counsel for Respondent.

Orders reserved.

BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 28th day of July, 2017.